

20-02-2025 AT 10:15 AM

(Court No.71)

MR./MRS. HITENDRA HARI Registrar (J) (Listing)

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
3001	LAFP WRIA/186/2025 (Mau) FOR SERVICE REPORT	KALLAN YADAV VS STATE OF U.P. THRU. PRIN. SECY. DAIRY DEVELOPMENT DEPTT. LKO. AND 3 OTHERS	PRADEEP KUMAR TRIPATHI	SAMANVYA DHAR DWIVEDI PANKAJ PATEL SHANKER LAL C.S.C.
3002	PO SPLA/250/2024 (Lucknow) Not Before Hon'ble Irshad Ali, J.	U.P. PUBLIC SERVICE COMMISSION U.P. ALLAHABAD THRU. HIS SECY. VS MUDITA BAJPAI AND OTHERS	RAVI SINGH S M SINGH ROYEKWAR	C.S.C. GAURAV MEHROTRA
3003	LAFP WRIA/265/2025 (Lucknow) FOR SERVICE REPORT	MADHU BAHADUR THAPA AND 3 OTHERS VS STATE OF U.P. THRU. ITS PRIN. /ADDL. CHIEF SECY. SECONDARY EDU. LKO. AND 3 OTHERS	VIJAY KUMAR VERMA	C.S.C.
3004	WR WRIA/635/2025 (Lucknow) FOR SERVICE REPORT	U.O.I. THRU. ITS SECY. MINISTRY OF DEFENCE NEW DELHI AND 3 OTHERS VS NO. 3007149 M EX MACP NB SUB JULIAS ROBINSON	SHARAD KUMAR SRIVASTAVA	
3005	WR WRIA/816/2025 (Lucknow) FOR SERVICE REPORT	UNION OF INDIA THRU. SECY. MINISTRY OF DEFENCE NEW DELHI AND 3 OTHERS VS NO.215001-R GOVIND SINGH, LEM (P) RETD. AND ANOTHER	SHARAD KUMAR SRIVASTAVA	
3006	IN,SC WRIA/1143/2025 (Deoria) FOR SERVICE REPORT	UNION OF INDIA THRU. SECY. GOVT. OF INDIA MINISTRY OF DEFENCE NEW DELHI AND 2 OTHERS VS NO 7234949X EX SEP/GD. SACHIDA NAND SHUKLA	AJIT KUMAR DWIVEDI	

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8001	43/2025 (32658/2025) (Vakalatnam with Affidavit) in case WRIA-6921-2001 SERS/6921/2001	SANJAY SHARMA VS U.P.JALNIGAM THROUGH ITS CHAIRMAN AND 2 ORS.	S.C.DHASMANA SAVITA JAIN PRABHAAT KUMAR TRIPATHI VIRENDRA SINGH DR. VED PRAKASH S.C. DHASMANA SANTOSH KUMAR	I.P. SINGH P.K. SINGH KAPIL DEV
	Case Decided on 05/08/2019			
8002	8/2025 (32847/2025) (Vakalatnama) in case WRIA-3328-2004 SERS/3328/2004	SMT.MANJU VERMA VS STATE OF UPTHROUGH SECY TECHNICAL EDUCATION AND 5 ORS	S.K.VERMA SHRUTI PATEL V. UPADHAYAYA VIJAY ACHARYA DR .L.P.MISHRA	A.K. GUPTA B.K. BAJPAI RANJANA AGNIHOTRI C.S.C.
	Case Decided on 13/05/2010			
8003	9/2025 (32594/2025) (Rejoinder Affidavit) in case WRIA-120-2005 SERS/120/2005	VIJAY KUMAR SHARMA AND ANR VS STATE OF U.P. THRU SECRETARY SECONDARY EDUCATION AND 4 ORS	DR L.P. MISRA	AASTHA MISHRA V R SINGH SUDHANSU CHAUHAN C.S.C
8004	8/2025 (32864/2025) (Vakalatnama) in case WRIA-2344-2009 SERS/2344/2009	MUKESH KUMAR S/O MOTI LAL VS STATE OF U.P. THRU SECY. SOCIAL WELFARE AND ANR.	RAJ KUMAR VERMA ARUN KUMAR SHUKLA	SHIV PRASAD KUSHWAHA BRAJESH KUMAR CHAUDHARY MOHD.AHSAN FARIDI C.S.C.
8005	4/2025 (32866/2025) (Vakalatnama) in case WRIA-4052-2009 SERS/4052/2009	SHIV KUMAR S/O RAM BAHADUR VS STATE BACKWARD COMMISSION LUCKNOW THRU CHAIRMAN AND ANR.	S.K. VERMA	SHIV PRASAD KUSHWAHA B.L. MAURYA
8006	12/2025 (32620/2025) (Rejoinder Affidavit) in case WRIA-11469-2016 SERS/11469/2016	MEWA RAM VS STATE OF UP THRU.PRI.SECY.PWD CIVIL SECTT. LKO AND ORS.	ASHISH KUMAR PATHAK	C.S.C.
8007	11/2025 (32668/2025) (Vakalatnama) in case WRIA-3246-2018 SERS/3246/2018	JAMUNA PRASHAD SRIVASTAVA VS STATE CADRE AUTHORITY UP PRIMARY AGRICULTURE COOPERATIVEANDORS	ANSHUMAN SRIVASTAVA SUNIL SHARMA	ASHWINI KUMAR OJHA JITENDRA KUSHWAHA I.P. SINGH
8008	24/2025 (32867/2025) (Vakalatnama) in case WRIA-21102-2018 SERS/21102/2018	AJAY SONI AND ORS. VS STATE OF U.P. THRU. PRIN. SECY. BACKWARD CLASSES AND ORS.	SHRAWAN KUMAR VERMA I.M. PANDEY IST	SHIV PRASAD KUSHWAHA B.K. CHAUDHARY BRAJESH KUMAR CHAUDHARY C.S.C.
8009	18/2025 (32832/2025) (Vakalatnama) in case WRIA-31349-2018 SERS/31349/2018	VED PRAKASH GARG VS U.P. STATE BRIDGE CORPORATION LTD. LUCKNOW THRU M.D. AND ANR.	ASHOK SHUKLA ALOK SINGH CHAUHAN	NISHANT SHUKLA RAM RATAN SHISHIR JAIN
8010	10/2025 (32845/2025) (Vakalatnama) in case WRIA-33343-2018 SERS/33343/2018	ASHISH CHANDRA GARG VS U.P. STATE BRIDGE CORP. LTD. THRU. MANAGING DIRECTOR AND ANR.	ASHOK SHUKLA	SHISHIR JAIN RAM RATAN NISHANT SHUKLA

8011	4/2025 (32862/2025) (Vakalatnama) in case WRIA-35840-2018 SERS/35840/2018	DR. MRAGENDRA RAJPUT VS STATE OF U.P. THRU PRIN. SECY. MEDICAL AND HEALTH AND ORS	SURESH CHANDRA YADAVA PRASHANT KUMAR CHAURASIA PURSHOTTAM CHAURASIA	C.S.C.
8012	19/2025 (32628/2025) (Supplementary Affidavit) in case WRIA-7635-2019 SERS/7635/2019	SATYA PRAKASH AND 12 ORS. VS STATE OF U.P. THRU PRIN. SECY. URBAN DEVELOPMENT LKO. AND ORS.	ANUJ DAYAL BRIJESH KUMAR KULDEEP YOGESHWAR SHARAN SRIVASTAVA GAURAV MEHROTRA AKBER AHMAD	RISHABH KAPOOR C.S.C.
8013	24/2025 (32870/2025) (Vakalatnama) in case WRIA-11001-2019 SERS/11001/2019	KAMLESH KUMAR MAURYA VS STATE OF U.P. THRU PRIN. SECY. OTHER BACKWARD WELFARE AND ORS.	SHRAWAN KUMAR VERMA JAHAN SINGH YADAV	SHIV PRASAD KUSHWAHA BRAJESH KUMAR CHAUDHARY B.K. CHAUDHARY C.S.C.
8014	22/2025 (32874/2025) (Vakalatnama) in case WRIA-20255-2019 SERS/20255/2019	SMT. KESHMATI VS STATE OF U.P. THRU PRIN. SECY. BACKWARD CLASSES WELFARE AND ORS.	I.M. PANDEY IST	SHIV PRASAD KUSHWAHA BRAJESH KUMAR CHAUDHARY C.S.C.
8015	19/2025 (32856/2025) (Vakalatnama) in case WRIA-30509-2019 SERS/30509/2019	RAM BAHADUR VERMA VS STATE OF U.P. THRU PRIN. SECY. BASIC EDU. LUCKNOW AND ORS.	AMITESH PRATAP SINGH PRAMOD KUMAR VERMA AVDHESH SHUKLA	RISHABH TRIPATHI GIRISH CHANDRA VERMA C.B. SINGH C.S.C.
8016	23/2025 (32630/2025) (Counter Affidavit) in case WRIA-542-2020 SERS/542/2020	RAKESH KUMAR TRIPATHI VS STATE OF U.P. THRU PRIN. SECY. EDU. SECONDARY EDU. LKO. AND ORS.	ANAND MANI TRIPATHI SUYASH MISRA SHRADHA MISHRA VIRENDRA MISHRA ANURAG TRIPATHI	PANKAJ PATEL RAJ KR SINGH SURYVANSHI C.S.C.
8017	21/2025 (32835/2025) (Vakalatnama) in case WRIA-9646-2020 SERS/9646/2020	PANKAJ SHANKHDHAR VS CHAIRMAN AND APPELLATE AUTHORITY ARYAVRAT BANK LKO AND OTHERS	MAHMOOD ALAM LOKESH KUMAR VAJPAYEE ALOK SINGH ISHRAQ FAROOQUI	DESH DEEPAK SINGH DHARMENDRA KUMAR DIXIT
8018	10/2025 (32876/2025) (Vakalatnama) in case WRIA-13184-2020 SERS/13184/2020	SHASHANK SHUKLA VS M.D. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. AND ORS.	HARI KRISHNA SRIVASTAVA SURENDRA KUMAR TRIPATHI	ANIL KUMAR SRIVASTAVA VIVEK PRASAD MAHESH KUMAR YADAV SANJEEV SINGH
8019	7/2025 (32593/2025) (Counter Affidavit) in case WRIA-15983-2021 SERS/15983/2021	MANEESH KUMAR VS STATE OF U.P. THRU. SECY. DEPTT. AYUSH LKO AND OTHERS	SURESH CHANDRA VERMA	C.S.C.
8020	12/2025 (32675/2025) (Vakalatnama) in case WRIA-17758-2021 SERS/17758/2021	GOVIND RAM VARSHNEY VS STATE OF U.P. THRU. ADDL. CHIEF SECY. AGRICULTURE AND ORS.	NAVEEN KUMAR TIWARI RAM PRAKASH SHUKLA VIJAY KUMAR DUBEY UMESH KUMAR SRIVASTAVA	V.P. NAG C.S.C.
8021	6/2025 (32881/2025) (Vakalatnama) in case WRIA-20093-2021 SERS/20093/2021	RAVINDRA NATH SRIVASTAVA VS STATE OF U.P. THRU. SECY. NAGAR VIKAS LKO. AND ORS.	SHRISH KUMAR GAUR M.P. RAJU KARUNAKAR SRIVASTAVA MADHUR KANT SRIVASTAVA SACHIN KUMAR SRIVASTAVA RATNAKAR RAO	SATISH CHANDRA KASHISH C.S.C.
8022	6/2025 (32863/2025) (Vakalatnama) in case WRIA-24967-2021 SERS/24967/2021	INDRAJEET VISHWAKARMA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. BACKWARD CLASSES WELFARE AND ORS.	I.M. PANDEY IST AMIT KUMAR	SHIV PRASAD KUSHWAHA BRAJESH KUMAR CHAUDHARY C.S.C.

8023	3/2025 (32872/2025) (Vakalatnama) in case WRIA-3669-2022	SUSHIL KUMAR PANDEY AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. WELFARE OFBACKWARD CLASSES DEPTT. LKO. AND 2 OTHERS	I.M. PANDEY IST	SHIV PRASAD KUSHWAHA BRAJESH KUMAR CHAUDHARY C.S.C.
8024	3/2025 (32855/2025) (Vakalatnama) in case WRIA-5680-2022	KAMLA PRASAD VERMA AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO. AND 3 OTHERS	RAYEES AHMAD KHAN	RISHABH TRIPATHI CHANDRA BHUSHAN SINGH NISHAD RAN VIJAY SINGH C.S.C.
8025	3/2025 (32852/2025) (Vakalatnama) in case WRIA-5684-2022	UDAYBHAN TRIPATHI AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO. AND 3 OTHERS	RAYEES AHMAD KHAN	RISHABH TRIPATHI CHANDRA BHUSHAN SINGH NISHAD RAN VIJAY SINGH C.S.C.
8026	3/2025 (32846/2025) (Vakalatnama) in case WRIA-5719-2022	SHASHENDRA PRATAP SINGH AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPT. OF BASIC EDU. GOVT. U.P. CIVIL SECRET. LUCKNOW AND 3 OTHERS	RAYEES AHMAD KHAN	RISHABH TRIPATHI CHANDRA BHUSHAN SINGH NISHAD RAN VIJAY SINGH C.S.C.
8027	2/2025 (32848/2025) (Vakalatnama) in case WRIA-5724-2022	MUKTI NATH MAURYA AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO AND 3 OTHERS	RAYEES AHMAD KHAN	RISHABH TRIPATHI CHANDRA BHUSHAN SINGH NISHAD RAN VIJAY SINGH C.S.C.
8028	8/2025 (32920/2025) (Rejoinder Affidavit) in case WRIA-5847-2023	DEEPAK VERMA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. YOUTH WELFARE DEPTT. LKO. AND 4 OTHERS	LAXMI KANT PATHAK KUNWAR BAHADUR SINGH JYOTINDRA PRAKASH PATHAK	C.S.C.
8029	2/2025 (32575/2025) (Counter Affidavit) in case WRIA-6736-2023	RAM KISHOR VERMA VS STATE OF U.P. THRU. SECY. DEPTT. OF WOMEN AND CHILD DEVELOPMENT LKO. AND ANOTHER	ABHILASHA PANDEY	C.S.C.
8030	4/2025 (32324/2025) (Rejoinder Affidavit) in case SPLAD-609-2024	AZAD KUMAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME LKO. AND 4 OTHERS	DEEPAK SINGH	C.S.C.
8031	4/2025 (32382/2025) (Counter Affidavit) in case SPLAD-617-2024	MOHD.AMANUDDIN VS STATE OF U.P. THRU. ITS PRIN.SECY. DEPTT. OF HIGHER EDUCATION LKO. AND 4 OTHERS	GHAUS BEG	SYED AFTAB AHMAD TANVEER AHMAD SIDDIQUI SANDEEP SRIVASTAVA C.S.C.
8032	6/2025 (31795/2025) (Rejoinder Affidavit) in case WRIA-2454-2024	STATE OF U.P. THRU. PRIN. SECY. TECHNICAL EDUCATION DEPTT. U.P. LKO. AND 3 OTHERS VS SURECH CHANDRA VERMA AND 3 OTHERS	C.S.C.	C.S.C. MANISH MISHRA SANJAY KUMAR SRIVASTAVA
8033	2/2025 (32640/2025) (Counter Affidavit) in case WRIA-3654-2024	JANARDAN SINGH AND OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY./PRIN. SECY. IRRIGATION DEPTT. U.P. LKO. AND OTHERS	RAKESH KUMAR SANTOSH KUMAR YADAV	C.S.C.

8034	3/2025 (32665/2025) (Vakalatnam with Affidavit) in case WRIA-5328-2024	DUDHNATH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. HOME LKO. AND 4 OTHERS	SANJEEV KUMAR SHUKLA SUSHIL KUMAR YADAV	C.S.C.
8035	5/2025 (32580/2025) (Rejoinder Affidavit) in case WRIA-5767-2024	DEVI SHARAN SINGH AND 34 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY./ PRIN. SECY. AGRICULTURE EDU. AND RESEARCH DEPTT. AND OTHERS	ASHWANI KUMAR	SATYANSHU OJHA PRASHANT KUMAR SINGH C.S.C.
8036	2/2025 (32605/2025) (Counter Affidavit) in case WRIA-10251-2024	JADAV LAL PANDEY VS STATE OF U.P. THRU. SECY. DEPTT. OF SOCIAL WELFARE LKO. AND 4 OTHERS	RISHABH SRIVASTAVA	C.S.C.
8037	3/2025 (32623/2025) (Rejoinder Affidavit) in case WRIA-10287-2024	VIMLA PAL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF PANCHAYTI RAJ LKO. AND ANOTHER	ONKAR SINGH	C.S.C.
8038	3/2025 (32626/2025) (Rejoinder Affidavit) in case WRIA-10306-2024	SMT. SUMAN DEVI VS STATE OF U.P. THRU. PRIN. SECY. BASIC SHIKSHA U.P. AND 2 OTHERS	ANIL KUMAR AKELA KIRAN RAWAT	SARVESH KUMAR DUBEY PRASHANT KUMAR SINGH C.S.C.
8039	2/2025 (32643/2025) (Supplementary Affidavit) in case WRIA-11676-2024	SHIVA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF URBAN DEVELOPMENT LKO AND 3 OTHERS	ARJUN KUMAR KAUSHAL	VIRENDRA SINGH PRASHANT SINGH ATAL C.S.C.
8040	2/2025 (32588/2025) (Counter Affidavit) in case WRIA-163-2025	VIVEK KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SECONDARY EDUCATION LKO. AND 5 OTHERS	KRISHNA MADHAV SHUKLA	C.S.C.
8041	2/2025 (32590/2025) (Counter Affidavit) in case WRIA-406-2025	JITENDRA KUMAR AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF FINANCE LKO AND 4 OTHERS	PRAVEEN KUMAR SAROJ KUMAR VERMA	C.S.C.
8042	2/2025 (32569/2025) (Counter Affidavit) in case WRIA-440-2025	MUSHIR KHAN VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF FINANCE LKO AND 4 OTHERS	DR.SURENDRA SINGH CHAUHAN ANIL KUMAR	C.S.C.
8043	3/2025 (31876/2025) (Counter Affidavit) in case WRIA-537-2025	PAPPU KUSHWAHA AND 30 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY./PRIN. SECY. DEPTT. OF HOME AND 13 OTHERS	MAYANKAR SINGH NEERAJ KUMAR RAI	C.S.C.
8044	2/2025 (32573/2025) (Counter Affidavit) in case WRIA-698-2025	GANGA PRASAD AND 8 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY./PRIN. SECY. INSTITUTIONAL FINANCE DEPTT. LKO. AND 3 OTHERS	SHIVAM SHARMA	C.S.C.
8045	2/2025 (32875/2025) (Vakalatnama) in case WRIA-774-2025	UNION OF INDIA THRU. SECY. GOVT. OF INDIA MINISTRY OF DEFENCE NEW DELHI AND 4 OTHERS VS NO 4167664 N EX NK MADAN SINGH	SHARAD KUMAR SRIVASTAVA	VED PRAKASH PANDEY KAMAL KUMAR SINGH

8046	3/2025 (32583/2025) (Counter Affidavit) in case WRIA-1324-2025	SANJAI KUMAR PANDEY VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF AYUSH LKO. AND 3 OTHERS	ISHAN BAGHEL NISHCHAL VERMA	GOPAL PANDEY RAM JEET DUBEY C.S.C.
8047	2/2025 (32632/2025) (Supplementary Affidavit) in case WRIA-1520-2025	SHEELA DEVI AND 65 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. MEDICAL HEALTH DEPTT. LKO. AND 20 OTHERS	MEENAKSHI SINGH PARIHAR MANEESH PANDEY	C.S.C.